

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:882

ANSWERED ON:20.07.2017

Power Deficit

Mahtab Shri Bhartruhari;Puttaraju Shri C.S.

**Will the Minister of POWER be pleased to state:**

- (a) whether a number of States/UTs remained power deficit in the country due to inadequate supply of power from the Central Pool during each of the last three years and the current year, if so, the details thereof and the reasons therefor, State/UTwise;
- (b) the details of demand and supply of power from the Central Pool in the country during the said period, State/UTwise;
- (c) whether it is a fact that the State Governments/Union Territory Administrators were unable to provide power supply round the clock to all during the said period due to inadequate power supply from the Central Pool, if so, the details thereof along with the reaction of the Government thereto;
- (d) whether the Government has conducted any study/enquiry in this regard, if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to ensure adequate power supply to the power deficit States/UTs and to ensure power supply to all in the country?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

(a) to (c) : No, Madam. Electricity is a concurrent subject. Supply of power to various consumers in a State / UT, providing electricity connection in a State / UT are within the purview of the respective State Governments / state power utility. The Central Government, however, supplements the efforts of the State Governments by establishing power plants and transmission systems in the Central Sector through Central Power Sector Undertakings (CPSUs). Enough power is available in the country and, therefore, the States / UTs have been advised to purchase power through Competitive Bidding to meet the shortage, if any.

The details of Demand (Energy requirement), entitlement and supply of power from Central Generating stations (Schedule from central sector stations) during 2014-15, 2015-16, 2016-17 and during the current year (April-May,2017) are given at Annexure. States generally have not requisitioned power up to their entitlement in Central Generating Stations.

(d) : As per information given by the States / UTs to the Central Electricity Authority, a few States are facing energy shortages despite surplus power in the country due to the following reasons:

1. Sub-transmission and distribution constraints.
2. Poor performance of state's own generating stations.
3. Poor financial condition of many state power utilities.
4. High Aggregate Technical and Commercial (AT&C) losses.

(e) : The steps taken by the Government to ensure adequate power supply to the power deficit States/UTs and to ensure power supply to all in the country, inter-alia, are:

(i) During the 12th Plan period (2012-17), a capacity addition of about 99,209 MW against the target of 88,537 MW from the conventional sources and about 29,462 MW as against the target of 30,000 MW from renewable sources have been achieved.

(ii) Adequate supply of the domestic coal to power plants has been ensured.

(iii) During the 12th Plan period (2012-17), 1,10,370 ckm as against the target of 1,07,440 ckm of transmission lines and 3,31,214 MVA as against the target of 2,82,750 MVA of transformation capacity have been completed.

(iv) The Government of India has taken an initiative to prepare State specific Action Plans for providing 24X7 Power For All (PFA) in partnership with the States. The roadmap for all the States/UTs have been finalised and is under implementation.

(v) Two schemes which were launched by the Government of India, namely, Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for strengthening of sub-transmission and distribution networks and for segregation of

agricultural feeders to give adequate and reliable supply and reduce line losses.

(vi) The Government of India has taken several steps to promote energy conservation, energy efficiency and other demand side management measures.

(vii) The Central Government notified Ujjwal Discom Assurance Yojana (UDAY) scheme for Operational & Financial Turnaround of DISCOMs.

(viii) Government of India has taken steps for expeditious resolution of issues relating to Environmental and forest clearances for facilitating early completion of generation and transmission projects.

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